

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 05.09.2022**

**Appeal No. 61 of 2022**

Shri Suresh Hegde & Anr. .... Appellants

Versus

Securities & Exchange Board of India ... Respondent

Ms. Hetvi Mota, Advocate with Mr. R. Bhargavan, Advocate i/b Rex  
Legalis for the Appellants.

Mr. Suraj Chaudhary, Advocate with Mr. Chirag Shah, Mr. Veer  
Ashar, Ms. Daksha Kasekar, Advocates i/b Mansukhlal Hiralal &  
Co. for the Respondent.

ORDER :

1. The Tribunal has been informed that the learned counsel for  
the appellants is held up in the High Court. In view of the aforesaid,  
the matter is adjourned. List on October 10, 2022.

2. This order will be digitally signed by the Private Secretary on  
behalf of the bench and all concerned parties are directed to act on  
the digitally signed copy of this order. Certified copy of this order is  
also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

05.09.2022  
PTM